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Title: Regarding Business of the House.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Hon. Speaker Madam, in normal course we would have liked to take up other important Bills, like the Bill to further amend the Carriage by Air Act, 1972 for which time has also been allotted, and the Bureau of Indian Standards Bill, 2015. Today being the last day of the Session, I thought we can take up some work and show our countrymen that the Parliament is also transacting legislative business on important issues. But unfortunately, our friends from the main Opposition party have chosen to go out of the House on some pretext or the other. So, I do not want to pursue any legislative business today because I want the Session to end on a happy note. So, I request the Speaker that we will be taking up this legislative business in the next Session of Parliament.